

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH**

**ORDER SHEET**

COURT NO. : 2

27/10/2017

T.A./330/19/2010  
(W.P.59695/2005)

BHOLA RAM & OTHERS  
-V/S-  
UNION OF INDIA

ITEM NO:38

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Shri D S Shukla

Notes of The Registry	Order of The Tribunal
	<p>From perusal of the order sheets it transpired that the counsel for the applicant was also not present on previous dates i.e. 11.04.2017 and 04.08.2017. No one is present to press the T.A. It appears that the applicant has lost interest to pursue the T.A. hence, the T.A. is dismissed in default and for non prosecution.</p> <p>( DR MURTAZA ALI) MEMBER (J)</p> <p>deepak....</p>